

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 218/252/ND/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.12.2017**

NAME OF THE COMPANY: Blue Horizon Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. C.B. Mishra, Advocate for the Petitioner.
Ms. Lakshmi Gurung, Standing Counsel for the Income Tax
Department
Mr. Manish Raj, CP for ROC, Delhi

ORDER

Mr. Manish Raj, present on behalf of the ROC submits that the reply shall be filed during the course of the day. Advance copy has been given to the Petitioner.

Ld. Standing Counsel for the Income Tax Department prays for some time to file the reply.

To come up on 19th January, 2018.

-S-d-1

**(S. K. Mohapatra)
Member (T)**

-S-d-1

**(Ina Malhotra)
Member (J)**